

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

27

Company Appeal No. 03/(MAH)/2015

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Mr. Nowroz Fali Jilla
V/s.
M/s. Tata Motors Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Bhupesh Dhumathkar i/b LM J Law Practice.	Appellant	

ORDER

Company Appeal No. 03/58, 59/NCLT/MB/MAH/2015

At request of the Petitioner's Counsel, list this matter on 15.09.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)